

ITEM NO.811
(Mentioning)

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No. 18201 of 2017

Sri Joy Sing Teron

Petitioner(s)

VERSUS

State of Assam

Respondent(s)

Date : 22/06/2017 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[VACATION BENCH]

For Petitioner(s) Mr. Siddhartha Bangohain, Adv.
Mr. Avinash Kumar, AOR
Mr. Varun Khanna, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 29th June, 2017 subject to curing of defects.

(Meenakshi Kohli)
Court Master

(Asha Soni)
Court Master